

IN THE HIGH COURT OF JUDICATURE AT PATNA

CRIMINAL APPEAL (DB) No.139 of 2017

In

CRIMINAL APPEAL (SJ) No.805 of 2016

Arising Out of PS. Case No.-329 Year-2009 Thana- BIHTA District- Patna

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Kamal Naiyan Singh S/o Late Ram Naresh Singh R/o village- Babahan Lai,
Police Station- Bihta, District Patna

... ... Appellant

Versus

1. The State of Bihar
2. Chandan Singh S/o Raj Deo Singh R/o village – Katari, Police Station –
Rani Talab, District – Patna.
3. Munmun Devi W/o Amrendra Singh R/o village- Babahan Lai, Police
Station- Bihta, District Patna

... ... Respondents

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with

CRIMINAL APPEAL (SJ) No. 746 of 2016

Arising Out of PS. Case No.-329 Year-2009 Thana- BIHTA District- Patna

- =====
1. Jaimangal Singh @ Mangal Singh Son of Rajdeo Singh resident of village -
Katari, P.S. Rani Talab, District Patna
 2. Amrendra Singh Son of Kamlesh Singh
 3. Kamlesh Singh Son of Late Ram Naresh Singh
- Both 2 and 3 resident of village - Babhan Lai, P.S. Bihta, District - Patna

... ... Appellants

Versus

The State of Bihar

... ... Respondent/s

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